Application No. 179 186 (77)

Commercial Complex(BDA). Indiranagar, Bangalore - 560 038

Dated the 23 OCT, 1986

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Applicant

Taluk & Dist Gulburga.

Secretory Deportment ? personal. A.R. Govt & andia H.A. Nork Block.

New Delhi

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Quibarga Division
Quibarga Division
Quibarga

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN APPLICATION NO. 179186(1)

Please find enclosed herewith the copy of the Order/Interim Order passed by this Tribunal in the above said Application on 29-9-86

Suls suspices Wife

Encl: As above.

1) Show Shivalajapati / Advocate Va Sa on than agas Bangalore.

Bangalore.

News. Mount Coronel College.

Applicant Advocate

Væsankunagar B'lone. 2) Soi H.S. Padmarajaiah

Sensor Slanding counsel coust Building Bangalore 560001

Respondent Advocate

IN THE CENTRAL ADMINISTRATIVE ISSUITATIONAL BENCH, BANGALORE

Date

Order Sheet (contd)

A. NO. 179 (86 (T)

ate	Office Notes	Orders of Tribunal
[86.		Neither the applicant nor his coun
		present when the case was called.
		Mr. M.S. Padmarajaiah, counsel for
		respondents, present. This case i
		coming for hearing since 1983, and
		the matter is of the year 1979, as
		seen from the number of the writ
		petition, since transferred to thi
		Bench. We do not like to keep this
		case pending further. In the circ
		stances, the application is dismiss for default.
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		(L.H.A. REGO) (CH. R.K. RAO)
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